

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3667
ANSWERED ON:16.08.2010
MONITORING OF SCHEMES FOR UNORGANISED WORKERS
Chitthan Shri N.S.V.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has constituted/proposed to constitute any panel/ agency/ autonomous organization regarding review/monitor the various welfare schemes being implemented for the unorganized workers/labourers in the country;
- (b) if so, the details and composition thereof; and
- (c) if not, the reasons therefor alongwith the steps taken by the Government to ensure that the benefits under such schemes must be reached to targeted persons?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) & (b): There is no such proposal under consideration of the Government.
- (c): With a view to providing social security to unorganised workers, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The Act provides for constitution of National Social Security Board which shall recommend formulation of social security schemes for unorganised workers/ categories of unorganised workers from time to time. The Board is to monitor/review the social security schemes for unorganised workers as are administered by the Central Government. Composition of the National Social Security Board is annexed.